

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 22 of 2014 &  
I.A. No. 33 of 2014**

**Dated : 16<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Gujarat Vij Co. Ltd. ... Appellant (s)**

**Versus**

**Ankur Scientific Energy  
Technologies Pvt. Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anank K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. C.K. Rai for R.1**

**ORDER**

Admit. Mr. C.K. Rai takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 18.02.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **18.02.2014.**

**(Rakesh Nath)  
Technical Member**  
*Ts/ak*

**(Justice M. Karpaga Vinayagam)  
Chairperson**